

**GOVERNMENT OF INDIA  
URBAN EMPLOYMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4545  
ANSWERED ON:22.08.2000  
UNAUTHORISED OCCUPATION OF FLATS/BUNGALOWS  
SHRINWAS DADASAHEB PATIL

**Will the Minister of URBAN EMPLOYMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether a sizeable number of flats, bungalows etc. of the Government are in unauthorised occupation of retired employees; and
- (b) if so, the details thereof and the reasons therefor?

**Answer**

MINISTER OF STATE FOR URBAN DEVELOPMENT & POVERTY ALLEVIATION ( SHRI BANDARU DATTATREYA )

(a)&(b): 176 number of residential units are at present in un-authorized occupation of retired employees. Allotments have been cancelled in these cases and eviction proceedings started under Public Premises (Eviction of Unauthorised occupants) Act. Some cases are sub-judice.